

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

C.P. (IB) 327(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: **PADARSH PHARMACEUTICALS PVT.LTD.**

v/s.

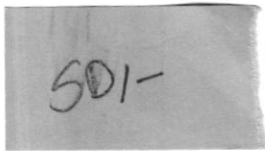
HEALTH SECURE (INDIA) PVT. LTD.

SECTION 8 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

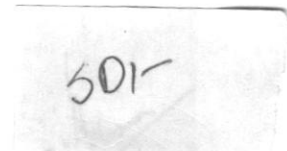
ORDER

3. C.P. (IB) 327(MB)/2017

None present. List this matter on 26.9.2018



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)

C.P. (IB)-23 (MB)/2018